GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA STARRED QUESTION NO.: 170 (To be answered on the 10th December 2015)

UPGRADATION OF AIRPORTS

*170. SHRI NISHIKANT DUBEY SHRI RAVNEET SINGH

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

(a) whether the Government proposes to construct new Greenfield airports, if so, the details and the present status of various airport projects, State/UT-wise:

(b) the details of airport projects pending for want of land acquisition and mandatory clearances, State/UT-wise along with the time by which construction of approved airport projects are likely to be completed; (c) whether the Government proposes to expand/develop/upgrade existing airports in the country, if so, the details thereof, State/UT-wise; and (d) the funds allocated, released and utilised for the above purpose during the

last three years and the current year, State/UT-wise and year-wise along with the action taken to expedite the projects?

ANSWER

Minister of CIVIL AVIATION नागर विमानन मंत्री

(Shri Ashok Gajapathi Raju Pusapati)

(a) to (d): A Statement is laid on the Table of the House.

Statement in reply to parts (a), (b), (c) and (d) of Starred (*) Question No. 170 for 10.12.2015 regarding Upgradation of Airports.

- (a) and (b): Government of India (GoI) has so far granted 'in-principle' approval for setting up of 14 Greenfield airports namely, Mopa in Goa Navi Mumbai, Shirdi and Sindhudurg in Maharashtra, Shimoga, Gulbarga, Hassan and Bijapur in Karnataka, Kannur in Kerala, Durgapur in West Bengal, Pakyong in Sikkim, Datia in Gwalior (Cargo) in Madhya Pradesh, Kushinagar in Uttar Pradesh and Karaikal in Puducherry. The commercial operations at Durgapur in West Bengal have already commenced on 18th May, 2015. The present status of various airport projects along with the status of Land acquisition and various clearances is at Annexure-I. The timeline for construction of airport projects depends upon various factors such as land acquisition, availability of mandatory clearances, financial closure, etc. by the individual operator.
- (c) and (d): Upgradation and expansion of airports is a continuous process and is undertaken in a phased manner based on the improvement in service levels, conveniences desired, operational requirement, traffic triggers, availability of land, viability etc. Works undertaken by the Airports Authority of India towards upgradation and expansion of airports during the last three years along with the cost incurred are at Annexure-II.

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Present status of Greenfield Airports where 'In principle' approval has been accorded

Sr.	Name of the	Current Status		
No.	Project/ Date of Receipt of proposal	Signature of the control of the cont		
1.	Mopa Airport, Goa	Government of India (GoI) granted "in-principle" approval to Government of Goa for setting up of Greenfield airport at Mopa in Goa through Public Private Partnership (PPP) in March, 2000. The total required land admeasuring 2271 acres has been acquired. Clearances from M/o Defence, MHA, AAI/DGCA/M/o Civil Aviation are available to the project.		
		The State Government has completed the Request for Qualification (RFQ) stage.		
2.	Navi Mumbai International airport, Maharashtra	GoI granted "in-principle" approval to Government of Maharashtra (GoM) for setting up of Greenfield airport at Navi Mumbai airport through Public Private Partnership (PPP) in May, 2007. The State Government appointed City & Industries Development Corporation of Maharashtra (CIDCO) as nodal agency for development of this Greenfield airport. 2866 acres land is required out of which about 2121 acres land is in possession of the airport developer. Clearances from M/o Defence, MHA, AAI/DGCA, M/o Civil Aviation, CRZ from MoEF are available to the project.		
. rregg		The CIDCO has completed the RFQ stage.		
3.	Sindhudurg Airport, Maharashtra	GoI granted 'In principle approval to Maharashtra Industrial Development Corporation (MIDC), a State Govt. of Maharashtra entity for setting up of a Greenfield domestic airport at Sindhudurg in Maharashtra in Sept. 2008. A SPV, namely IRB Sindhudurg Pvt. Ltd (ISAPL) was created for the project development and operations. The total required land admeasuring 682.38 acres has been acquired.		
* .1	1911	Clearances from M/o Defence, AAI/DGCA/BCAS, M/o Civil Aviation, M/o Environment & Forest are available to the project.		
1 16		The construction work has already been commenced.		
4.	Bijapur Airport, Karnataka	GoI granted 'in-principle' approval to Government of Karnataka (GoK) for setting up of domestic Greenfield airport at Bijapur in June 2008. The total required land admeasuring 727 acres has been acquired. Clearances from		
Št. 15.	15g	AAI/DGCA, M/o Civil Aviationare available to the project.Project Development Agreement (PDA) entered into between the State Govt. and Private Party was terminated due to unviability of the project and disput among the developers. GoK and AAI are in talks for implementation of the project through AAI.		
5.	Gulbarga Airport, Karnataka	11 C C C C C C C C C C		

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\$ 78.4 S		Bester de reconse	Development Agreement (PDA) with the developer. However, the PDA went into rough weather and has been terminated. GoK and AAI are in talks for implementation of the project through AAI.
	6.	Hassan Airport, Karnataka	GoI granted 'in-principal' approval to GoK for establishment of a Greenfield domestic airport at Hassan in June, 2008. A total land admeasuring 536 acres has been acquired out of total required land i.e. 761 acres.Clearances from AAI/DGCA, M/o Civil Aviation, M/o Environment & Forest and Karnataka State Pollution Control Board are available to the project.
10 ii 3894 1994	SOUTH SOUTH SOUTH	le" approvisi minimum Merci ili Gharicino vi ilibori con con Clessiano il consili le to minimum la	PDA was signed with the developer and the developer has prepared Detailed Project Report. However, the development work has not started as the developer is asking for providing the whole area of land (i.e. 761 acres) required for the project. The State Government has handed over 536 acres of the land. GoK and AAI are in talks for constructing phase I of the project on the presently available land.
. U40	7.	Shimoga Airport, Karnataka	Govt. of India granted 'in-principle' approval to GoK in June, 2008. The total required land admeasuring 653 acres has been acquired. Clearances from M/o Defence, AAI/DGCA, M/o Civil Aviation, M/o Environment & Forest are
16.11	i ngil	The Market Marke	available to the project.PDA was signed with the developer by GoK. However, the developer requested for an exit from the project citing reasons of economic non-feasibility. Accordingly, the State Government has terminated the PDA. GoK and AAI are in talks for implementation of the project through AAI.
lie o	8.	Kannur International Airport, Kerala	GoI granted 'in principle' approval to Government of Kerala in January, 2008. Government of Kerala has appointed M/s Kerala Industrial Infrastructure Development Corporation (KINFRA) as nodal agency for development of the airport. A Special Purpose Vehicle (SPV) namely Ms Kannur International Airport Limited (KIAL) has been formed for the
. Tank		Table by anything the said grant and the said grant and the said and t	implementation of the project. A total land admeasuring 1277.93 acres has been acquired out of total required land i.e. 2061 acres. Clearances from M/o Defence, MHA, AAI/DGCA, M/o Civil Aviation, M/o Environment & Forest are available to the project. The construction work is in full swing.
	9.	Durgapur International Airport, West Bengal	GoI granted 'in-principle' approval to M/s Bengal Aerotropolis Project Ltd (BAPL) for setting up of a domestic Greenfield airport at Durgapur in Dec., 2008. The total required land admeasuring 650 acres has been acquired. The construction work has been completed and the commercial operations have been commenced on 18 th May, 2015, with an Air India
	10.	Datia Airport, Gwalior, Madhya Pradesh	ATR-42 flight connecting this Airport to Kolkata. GoI granted 'in-principle' approval to M/s Gwalior Agriculture Company Limited for setting up of Greenfield airport at Dabra/Datia, Gwalior in Madhya Pradesh in Dec., 2008. The total required land is 645 acres. The proposed airport land is disputed and is sub-judice.
	7		After grant of 'in-principle' approval, there is litigation issues involved regarding land acquisition for the project. The matter is pending before Hon'ble Supreme Court. The Steering Committee, in its 20 th meeting held on 05.05.2015, has put the 'in principle' approval of the project in abeyance till the land issues are fully resolved and the land is available to move ahead with the project.

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		O I would be Airporte Authority of India (AAI) for cetting up of a
11.		GoI granted approval to Airports Authority of India (AAI) for setting up of a Greenfield airport at Pakyong in Sikkim in October, 2008. The total required
	Sikkim	Greenileid airport at Pakyong in Sikkim in October, 2000, the costs required
State of		land admeasuring 201.97 acres has been acquired
	Translated (Fig. 1)	Clearances from M/o Defence, AAI/DGCA, M/o Civil Aviation, M/o
		Environment & Forest are available to the project. AAI has already started
		construction work.
12.	Kushinagar in	GoI granted 'in principle' approval to State Govt. of Uttar Pradesh for
12.	Uttar Pradesh	setting up of Greenfield airport at Kushinagar in Sept. 2010. The total
	Ottal Fraucsii	required land admeasuring 562 acres has been acquired. The preliminary
	2.00	estimated total cost for developing the minimum specification of the
	_	estimated total cost for developing the minimum specification of the
-		proposed international airport development works out to Rs. 354 crores.
		Central government has provided support of Rs 70.93 crores (20% of the
		project cost) under Viability Gap Funding Scheme. The Department of
	- 7	Tourism, Govt. of UP had invited applications from perspective developers
		for developing the airport in PPP mode. However, the project could not
		attract the interests of developers. State Government and AAI are in talks
	,	for implementation of this project through AAI. AAI has 'in principle' agreed
		to develop the project.
13.	Karaikal in	GoI granted 'in principle' approval to M/s Karaikal Airport Pvt. Ltd. for
15.	AND THE RESERVE AND ADDRESS OF THE PARTY OF	setting up of Greenfield International airport at Karaikal region in
	Puducherry	Puducherry. A total land admeasuring 276 acres has been acquired out of
	- A	Puducherry. A total land admeasuring 270 deles has been dequired out of
		total required land i.e. 562 acres. Clearances from AAI/DGCA, M/o Civil
		Aviation are available to the project. M/o Environment has approved the
-		Terms of Reference for Environment Clearance. Further, on account of the
		non-viability of the airport developer had requested MoCA to change the
		status of the project into a low cost airport project.
14.	Shirdi in	GoI granted 'in principle' approval to Maharashtra Airport Development
	Ahmednagar	Corporation Ltd. (MADC), a State Govt. of Maharashtra entity for setting up
	District,	of a Greenfield airport at Shirdi in May 2011. The total required land
	Maharashtra-	admeasuring 864 acres has been acquired. Clearances from M/o Defence,
		AAI, M/o Civil Aviation, M/o Environment & Forest are available to the
		project.Construction work has already been started by MADC.
-		Projection design reserved

SI No.	UPGRADATION/MODERNISATION OF AIRPORT Name of work	Amount (Rs. In Crore)	Status
	Northern Region		
1	LUCKNOW	TET 1	
HJN.	Construction of new International Terminal building	129.38	Completed
2	BIKANER	V=	
	Construction of terminal building, Apron & car park	Ua 15	Completed
3	BHATINDA	7	
	Construction of terminal building	2.37	Completed
4	CHANDIGARH	1,	
lu en Vig	Development of new International Airport at Chandigarh (Mohali side)	452.00	Completed
5	JAISELMER		
hōq	Construction of New Civil Enclave including Terminal Building	81.00`	Completed
6	KHAJURAHO	No contract	
101	Construction of New integrated Terminal Building	75	Completed
7	IAMMU		
110 2	Expansion & Modification of Terminal Building at Jammu Airport.	75	Work in progress (WIP)
8	AJMER (KISHANGARH)		
	Development of Airport at Ajmer (Kishangarh) in Rajasthan	160.05	WIP
	Eastern Region		
1	BHUBNESHWAR		
	Construction of New Terminal Building and associate work	145.54	Completed
2	KOLKATA		
	Construction of Integrated Passenger Terminal Building at NSCBI Airport, Kolkata	2325	Completed
3	RANCHI		
	Construction of New Terminal Building and associate work	137.79	Completed
4	RAIPUR		
	Construction of New Terminal Building.	135.72	Completed
5	PAKYONG		YAMA
	Construction of new airport at Pakyong, sikkim.	309.46	WIP
6	PORTBLAIR		TATE
	Construction of New Integrated Terminal building	373.00	WIP

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	North Eastern Region	and the second s	
1	TEZU	A CONTRACTOR OF THE CONTRACTOR	
	Operationalization / upgradation of Tezu Airport,	79.00	MAID
	Arunachal Pradesh	79.00	WIP
	Western Region		
1	GOA		
	Construction of New Integrated Terminal Building.	330	Completed
2	GONDIA		
	Construction of Second Module of Passenger Lounge	12.41	Completed
3	JALGAON	6	
	Development of Jalgaon Airport	61.00	Completed
4	VADODARA		
	Construction of New Expandable Module Integrated Terminal Building at Vadodara Airport.	115.97	WIP
	Southern Region		
1	CUDDAPAH		
	C/o New Prefebricatd Terminal Building, Fire Station, Control Tower and Allied works at Cuddapah Airport.	12.81	Completed
2	CHENNAI		
	Development of Kamraj Domestic Airport Ph-II, Expansion of existing Anna Int. Trml and face lisfting of existing terminals at Chennai Airport, Chennai	2025	Completed
3	PUDUCHERRY		×
	C/O Passenger Terminal Building Substation at Puducherry Airport	18.43	Completed
4	TIRUPATI		
	Balance work of Construction of New Integrated Terminal Building at Tirupati Airport.	161	Completed
5	BELGAUM		
	Development of Belgaum Airport	141.87	WIP
6	CALICUT		А.
	Construction of New arrival hall for ITB at Calicut Airport	176.2	WIP
7	HUBLI		
***********	Development of Hubli Airport	141.44	WIP
	WIP- Work in progress		